



2026:AHC:29668

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1142 of 2026

Ram Akbal

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajendra Pratap Singh, Sanjay Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that he may be permitted to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.
3. It is made clear that no liberty has been granted to the petitioner to file a fresh writ petition on the same cause of action.

(Prakash Padia,J.)

February 10, 2026

Pramod Tripathi